

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 67(ND)/2016
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**

NAME OF THE COMPANY : M/S. Sh. Rajesh Gupta
V/s.
M/s. Centum Finance Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1	LAKSHMI GURUNG	} Advocate }	} Respondents	Rajesh
2.	MISHIKA BAIJAPAYEE			
3.	EASHA KADIANI			

ORDER

The learned counsels for the parties are present. They are directed to file written submissions, written synopsis and the list of documents on which they intend to rely within a period of one week.

The case is adjourned to 27.04.2017 for final hearing.

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Vineet
12.04.2017

(R.VARADHARAJAN)
MEMBER (JUDICIAL)